

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 306 of 2013 &
Appeal No. 307 of 2013**

Dated: 1st February, 2016

In the matter of :

M/s Maithon Power Ltd.

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **3.03.2016**.

(Court Master)